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No.K-13011/1/2017-US.I (iii)  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 15<sup>th</sup> February, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (2) of article 124 of the Constitution of India, the President is pleased to appoint Shri Justice S. Abdul Nazeer, Judge of the Karnataka High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

  
15/2/2017

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K-13011/01/2017-US.I (iii)

Dated 15.02.2017

Copy to:-

- 1 Shri Justice S. Abdul Nazeer, Judge, Karnataka High Court, Bengaluru.
- 2 The Secretary to the Governor of Karnataka, Bengaluru.
- 3 The Secretary to the Chief Minister, Karnataka, Bengaluru
- 4 The Secretary to the Chief Justice, Karnataka High Court, Bengaluru.
- 5 The Chief Secretary, Government of Karnataka, Bengaluru.
- 6 The Registrar General, Karnataka High Court, Bengaluru.
- 7 The Accountant General, Karnataka, Bengaluru.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Addl. Registrar (Conf.), O/o Chief Justice of India,  
5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 12 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978